



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 29.04.2026

### NOTICE

Please take notice that the following matters listed in the Court – III on 29.04.2026 will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1699 & 1700 of 2025	Arun Kumar Singh, (Proprietor of AK Singh & Company) Sole SCC Member of Genius Exports Pvt. Ltd. Vs. Genius Exports Pvt. Ltd., Through Its Liquidator Ruchir Batra & Anr.	Deep Bisht	Kaushal Kapoor- R2
		<b>With</b>		
2.	Comp. App. (AT) (Ins) No. 1701 & 1702 of 2025	Parag Singhal, Erstwhile RP of Genius Exports Pvt. Ltd. Vs. Arun Kumar Singh, (Proprietor of AK Singh & Company) Sole SCC Member of Genius Exports Pvt. Ltd. & Anr.	Shubham Budhiraja	Ashish Makhija Deep Bisht- R1 Astitva Kumar
3.	Comp. App. (AT) (Ins) No. 326 of 2026	Sanjay Gupta Vs. Aruna Sikdar & Anr.	Anirudh Joshi	Adhish Srivastava Milan Singh Negi Aditi Sharma
		<b>With</b>		

4.	Comp. App. (AT) (Ins) No. 328 of 2026 & I.A. No. 1239 of 2026	Sanjay Gupta Vs. Aruna Sikdar & Anr.  <b>With</b>	Anirudh Joshi	Adhish Srivastava Milan Singh Negi Aditi Sharma
5.	Comp. App. (AT) (Ins) No. 657 of 2025	Sanjay Gupta Vs. Aruna Sikdar & Anr.  <b>With</b>	Honey Satpal	Milan Singh Negi Nikhil Kumar Jha- R1 Adhish Srivastava- R2
6.	Comp. App. (AT) (Ins) No. 416 of 2026	Sanjay Gupta Vs. Aruna Sikdar & Anr.	Anirudh Joshi	Adhish Srivastava- R2 Milan Singh Negi Aditi Sharma- R1
7.	Comp. App. (AT) (Ins) No. 998 of 2025	Sanjay Bafna Vs. RG Residency Pvt. Ltd. & Anr.	Namit Suri	Saurabh Jain Prayag Jain- R1 Kumar Anurag Singh Zain A. Khan- for RP
8.	Comp. App. (AT) (Ins) No. 2173 of 2024	Omkara Assets Reconstruction Pvt. Ltd. Vs. Rajesh Jhunjhunwala & Ors.	Ashish K. Singh	Amol Vyas Usha Singh-R2
9.	Comp. App. (AT) (Ins) No. 715 & 716 of 2025 & I.A. No. 2741 of 2025	Tarun Dayanand Dhir Vs. Fountain Square Residents & Commercial Welfare Cooperative Society & Anr.  <b>With</b>	Agam H. Maloo Akansha Kaul	Aiswarya Jose Yahya Batatawala-R2
10.	Comp. App. (AT) (Ins) No. 614 of 2025 & I.A. No. 5646 of 2025  <b>(With Defects)</b>	Nitco Realities Pvt. Ltd. Vs. Fountain Square Residents and Commercial Welfare Association & Ors.	Mahesh Agarwal Akansha Kaul	Aiswarya Jose Shyam Kapadia Nitin Mishra Deepankar Vishal Hedge-R1

11.	Comp. App. (AT) (Ins) No. 1183 of 2025	Amit Bhatnagar Vs. Prashant Jain  <b>With</b>	Sukanya Joshi	Anindita R. Chowdhury Vatsala Rai Sushrut Garg
12.	Comp. App. (AT) (Ins) No. 1231 of 2025	Amit Suresh Bhatnagar Vs. Prashant Jain  <b>With</b>	Sukanya Joshi	Kushal Bansal Ashish Ahlawat
13.	Comp. App. (AT) (Ins) No. 1350 of 2025	Northway Spaces Ltd., (Formerly Mayfair Spaces Ltd.) Vs. Sri Prashant Jain, (Erstwhile RP for Diamond Power Infrastructure Ltd.)  <b>With</b>	Manu Aggarwal	Kushal Bansal Ashish Ahlawat
14.	Comp. App. (AT) (Ins) No. 1436 of 2025 & I.A. No. 5593 of 2025	Prashant Jain Vs. Amit Suresh Bhatnagar & Anr.	Kushal Bansal	Sukanya Joshi Malak Bhatt-R1
15.	Comp. App. (AT) (Ins) No. 581 of 2025	Kumari Durga Memorial Sansthan Through It's Secretary Raju Kumar Jaiswal Vs. Shravan Kumar Vishnoi & Ors.  <b>With</b>	Santosh Kumar	Abhishek Anand Karan Kohli- R1 Ankit Raj Ali Mohammed Khan- for PNB
16.	Comp. App. (AT) (Ins) 962 & 963 of 2025 & I.A. No. 3687, 3688, 3775, 3776 of 2025  <b>(With Defects)</b>	PCR Buildtech Pvt. Ltd. Vs. Committee of Creditors of Renu Residency Pvt. Ltd. & Ors.	Ishan Roy Chowdhury	Mahesh Kumar Shubham Gupta-R3 Abhishek Anand Karan Kohli Palak Kalra- RP Mahesh Kumar Shubham Gupta- R3

By order of Hon'ble Chairperson  
-Sd/-  
Registrar